

No.9

MA-142/2006  
MA-143/2006  
OA-3272/2002

10.04.2006

Present : Sh. S.M. Arif, counsel for applicants in MAs.

As time prayed for in the MA-142/2006 has already expired, MA-142/2006 and MA-143/2006 are dismissed as having become infructuous.

Chitra Chopra

(Chitra Chopra)  
Member(A)

Shanker Raju  
(Shanker Raju)  
Member(J)

/VV/